

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3519
ANSWERED ON:25.08.2006
CASES AGAINST BAHAIS .
Dhotre Shri Sanjay Shamrao

Will the Minister of FINANCE be pleased to state:

- (a) Whether cases relating to economic offences have been initiated/registered against spiritual assembly of Bahais in India;
- (b) If so, the various kind of offences under which the cases have registered; and
- (c) The status of these cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b) & (c): Information is being collected and will be laid on the Table of the House.